

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1400 OF 2019**

**IN**

**DFR NO. 2202 of 2019**

**Dated: 08<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Limited**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Janmali Manikala**

**ORDER**

Issue notice to the Respondents on the I.A. No. 1400 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 05.09.2019. Dasti, in addition, is permitted.

List the matter on **05.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*Kt/mkj*

**(Justice Manjula Chellur)  
Chairperson**